

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PENSION & PENSIONERS WELFARE)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4423**  
(TO BE ANSWERED ON 29.03.2017)

**SUSPENSION OF PENSIONARY BENEFITS**

4423. SHRI C.R. PATIL:

Will the PRIME MINISTER be pleased to state:

- (a) the specific grounds on which pension of a pensioner can be curtailed and other retirement benefits can be withheld;
- (b) whether the Government is aware that pension and retirement benefits of many officials are suspended/withheld on insignificant grounds by the State Governments including NCT of Delhi; and
- (c) if so, the details thereof and the action taken by the Government in this regard?

**ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a): In accordance with Rule 9 of the Central Civil Service (Pension) Rules, 1972, the President reserves to himself the right of withholding a pension or gratuity, or both either in full or in part, whether permanently or for a specified period, and of ordering recovery from a pension or gratuity of the whole or part of any pecuniary loss caused to the Government, if, in any departmental or judicial proceedings, the pensioner is found guilty of grave misconduct or negligence during the period of service. Under Rule 8 of said Rules, the appointing authority may by order in writing, withhold or withdraw a pension or a part thereof, whether permanently or for a specified period, if the pensioner is convicted of a serious crime or is found guilty of grave misconduct.

(b) & (c): The Central Civil Service (Pension) Rules are applicable to the civil employees / pensioners under the Central Government. For regulating the pensionary benefits of the employees of the State Governments, State Governments follows their own Rules. No details regarding withholding of pensionary benefits of the State Government employees are available with the Department of Pension & Pensioners Welfare.

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